## National Company Law Tribunal Allahabad Bench

CP NO. 29/ND/2009

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018

NAME OF THE COMPANY: J. B. Dayuka Put Ltd

SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act 1956

SI. NO. Name Designation Representation Signature

1. A Chyet Makeyi Advocate Petithener Advocate

2. AD EAR TARROTTO POS Respected. Associate Respected.

## CP No.29/ND/2009

Sh. Abhijit Mukherjee, Advocate for the petitioner. Sh. Adesh Tandon, PCS for the Respondent. The further argument in respect of the pending application no. 15/2016 are heard. The case is fixed for order. The order is reserved.

Date: 18/01/2018

Typed by

Jyoti

(Stenographer)

H.P. Chaturvear, Member(Judicial)